- Rs. 148.80 lakhs due to appointment of agents for supplies to Defence & other Government Departments; and (ii) Avoidable unproductive Expenditure of Rs. 1.41 crores due to shut down of Boilers in Ajudhia Textile Mills of N.T.C. (DP&R) Limited
- (iii) Twenty-sixth Report on Action taken by Government on the recommendations contained in their Seventeenth Report on Disposal of scrap of Public Undertakings through Metal Scrap Trade Corporation Ltd./other public undertakings.
- (iv) Twenty-seventh Report on Action taken by Government on the recommendations contained in their Eighteenth Report on Indian Petrochemicals Corporation Limited.
- (v) A statement showing action taken by Government on the recommendations contained in Chapter-I of:
 - (a) Tenth Report of Committee on Public Undertakings (1992-93) on Action Taken by Government on the recommendations contained in then-Sixth Report (Ninth Lok Sabha) on O.N.G.C—Construction of N.R.I, and NH well platforms.
 - (b) Thirteenth Report of Committee on Public Undertakings (1992-93) on Action taken by Government on the recommendations contained in their Fifty-ninth Report (Eighth Lok Sabha) on O.N.G.C.—Extra expenditure of 70.31 lakhs on the purchase of Pour Point Depressent

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI N. E. BALARAM (Kerala):
Madam, I lay on the Table a copy each
(in English and Hindi) of the following
Reports of the- Committee on the Welters of
Scheduled Castes and Scheduled Tribes:-

- (i) Twenty-seventh Report on action taken by Government on the recommendations contained in the Twelfth Report of the Committee on the Welfare ot Scheduled Castes and Scheduled Tribes (Tenth Lok Sabha) on the Ministry of Welfare—Tribal Co-operative Marketing Development Federation of India Limited (TRIFED).
- (ii) Thirtieth Report on Action taken by Government on the recommendations contained in the Nineteenth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Tenth Lok Sabha) on the Ministry of Civil Aviation and Tourism (Department of Civil Aviation)—Reservations for and employment of Scheduled Castes and Scheduled Tribes in National Airports Authority.
- (iii) Thirty-first Report on Action taken by Government on the recommendations contained in the Sixth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Tenth Lok Sabha) on the Ministry of Finance (Department of Economic Affairs—Banking Division) Reservations for and employment oi Scheduled Castes and Scheduled Tribes in Punjab National Bank and credit facilities provided by the Bank to Scheduled Castes and Scheduled Castes and Scheduled Tribes.

REPORT AND MINUTES OF THIC. STANDING COMMITTEE ON FINANCE

SHRI TRILOKI NATH CHATURVEDI (Uttar Pradesh): Madam, I lay on the Table a copy (in English and Hindi) of Fourth Report of the Standing Committee of Finance on the 'Working of the Public Sector Banks' and Minutes of Sittings of the Committee relating thereto.

INTERIM REPORT OF THE JOINT PARLIAMENTARY COMMITTEE TO SUGGEST FACILITIES AND REMUNE-

RATION FOR MEMBERS OF PARLIAMENT.

SHRI SUKOMAL SEN (West Bengal): Madam, I lay on the Table a copy each (in English and Hindi) of the Interim Report of the Joint Parliamentary Committee to Suggest Facilities and Remuneration for Members of Parliament.

THE ANTI-HIJACKING (AMEND-MENT BILL, 1993.

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): Madam, I beg to move for leave to introduce a Bill further to amend the Anti-Hijacking Act, 1992. The question was put and the motion was adopted.

SHRI GHULAM NABI AZAD : Madam, I introduce the Bill.

THE SUPRESSION OF THE UNLAW-FUL ACTS AGAINST SAFETY OF CIVIL AVIATION (AMENDMENT) BILL, 1993

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): Madam, I beg to move for leave to introduce a Bill further to amend the Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982 The question was put and the motion was adopted.

SHRI GHULAM NABI AZAD : Madam I introduce the Bill.

RE-VIOLENCE IN THE NORTH-FAS-TERN REGION

THE DEPUTY CHAIRMAN . New we take up Special Mentions. (Interruptions)

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam, I want to raise a point of order. (Interruptions)

SHRI ASHIS SEN (West Bengal): 1 want to raise a very important ,point. (Interruptions)

SHRI SUBRAMANIAN SWAMY: J want to draw the attention of the House. (Interruptions)

THE DEPUTY CHAIRMAN: If the House agrees, we can take up the Appropriation Bill and the other Bill first. We can take up Special Mentions in the even. ing. I take it the House agrees. (Interruptions)

SHRI VIZOL (Nagaland): Madam, kindly permit me to make an important ponit. (Interruptions)

THE DEPUTY CHAIRMAN: I will permit you, Mr. Vizol. After me, you can speak. Now, let me say that we can take up Special Mentions in the evening. Whatever concerns your mind or is agitating your mind we can have now. Let me identify. Let us hear what the hon-Member there wants to say. (Interruptions)

श्री झानन्द प्रकास गीतम (उसर प्रदेश) : महोदया गुझे विशेषाधिकार का प्रका उठाला है।

उपसमापतिः वे कस से कहना चाह रहे हैं इनको केलने दीजिए । ध्नीज बोलिए।

SHRI VIZOL: Madam Deputy Chairman, as the House is aware, since the Winter Session of Parliament began, till today, there has been a lot of violence-in the North-Eastern Region, particularly, in Nagaland. (Interruptions)

In Nagaland, there were two major incidents involving the loss of life of 20 Army men including one top-ranking officer a colonel. (Interruption)

[The Vice-Chairman (Shri V. Narayana-samy) in the Chair]

श्री धानन्द प्रकाश गौतमः महोदय

THE VICE-CHAJRMAN (Shri V.Nara-yanasamy): Let htm conclude. I will you. (Interruptions)